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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00653/2018

Dated this Friday, the 06th day of December, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Prabhakar Waman Adake, Aged 56 years,
 Working as Telecom Technician in the Office of SDE (GEN)
 GMT Nashik 422 002, Residing at House No.41, Sukapur Peth,
 Karanjkar Galli, Bhagur Nashik 422 502. .. *Applicant*
(By Advocate Ms. Priyanka Mehndiratta)

VERSUS

1. The General Manager, Nashik Telecom District,
 Sanchar Bhavan, Bharat Ratna Sir Vishweshwaraiya Marg,
 Nashik 422 002.
2. The Assistant General Manager (HR/Admn)
 O/o General Manager, Telecom,
 Nashik 422 002. ... *Respondents*

(By Advocate Shri V.S.Masurkar)

ORDER (Oral)

Per : Shri R.N. Singh, Member (J)

In view of the order dated 21.11.2019, the matter has been posted for final hearing on 03.02.2020. However, today the matter was mentioned by the learned counsel for the applicant in the presence of the learned counsel for the respondents and with his consent, the matter was listed for being taken up today.

At the outset, Ms. Priyanka Mehndiratta, learned counsel for the applicant seeks permission to withdraw the present OA. In view of the above, the OA is dismissed as withdrawn. No costs.

(R.N. Singh)
Member (Judicial)
*kmg**

(Dr. Bhagwan Sahai)
Member (Administrative)